

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: JANS COPPER PRIVATE LIMITED; Date of commencement of CIRP : 24.02.2023; List of Creditors as on: 22.11.2023

Annexure 1

List of secured financial creditors belonging to any class of creditors(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security/ guarantee	Whether related party	% of voting share in CoC					
1	Axis Bank	20-03-2023	18,63,46,296.00	18,48,51,464.00	Secured	18,48,51,464.00	NO	91.94	0	0	14,94,832.00	0	After reconciliation of Bank Statement, an amount of Rs. 14.94 lakhs were not shown as credit in the claims statement. Thus, excess claim of Rs. 14.94 lakhs are rejected. The claim is under further verification.
2	Tata Capital Financial Services Limited	21-03-2023	1,61,97,244.00	1,61,97,244.00	Secured	1,61,97,244.00	NO	8.06	0	0	-	0	Subject to Further verification
Total			20,25,43,540.00	20,10,48,708.00		1,61,97,244.00		100.00	0	0	14,94,832.00	0	